

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP.NO.8221/2005 In
CRIMINAL APPEAL NO(s). 193 OF 2005

AIZAZ & ORS.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail and office report)

Date: 22/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. J. C. Gupta, Sr. Adv.
Mr. Rajesh,Adv.

For Respondent(s)

Mr. Prashant Chaudhary, Adv.
Mr. Praveen Swarup ,Adv

UPON hearing counsel the Court made the following
O R D E R

Criminal Miscellaneous Petition is dismissed.

(R.K. DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER